

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

O.A. No. 45 of 2025

**IN THE MATTER OF:**

**GAURAV AGARWAL**

**.....APPLICANT**

**VERSUS**

**STATE OF UTTAR PRADESH & ORS.**

**.....RESPONDENT(s)**

**INDEX**

<b>S.No.</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
<b>1.</b>	<b>INSPECTION REPORT ON BEHALF OF UTTAR PRADESH POLLUTION CONTROL BOARD IN COMPLIANCE OF THE ORDER DT. 30.01.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL</b>	
	<b>ANNEXURES</b>	
<b>2.</b>	<b>COPY OF THE INSPECTION REPORT HEREWITH AS ANNEXURE A-1</b>	
<b>3.</b>	<b>COPY OF THE LETTER DT. 22.04.2025 ANNEXED HEREWITH AS ANNEXURE A-2.</b>	

*THROUGH COUNSEL*  


BHANWAR PAL SINGH JADON

COUNSEL FOR UTTAR PRA

EMAIL- [bhanwar09jadon@gmail.com](mailto:bhanwar09jadon@gmail.com)

Ph: 9639286572

**DATE: 01.05.2025**

**PLACE: GHAZIABAD**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO.45/2025**



**IN THE MATTER OF:**

**GAURAV AGARWAL**

**..... APPLICANT**

**VERSUS**

**STATE OF UTTAR PRADESH & OTHERS**

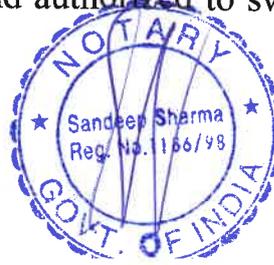
**.....RESPONDENT(s)**

**INSPECTION REPORT ON BEHALF OF UTTAR PRADESH  
POLLUTION CONTROL BOARD IN COMPLIANCE OF THE ORDER  
DT.30.01.2025 PASSED BY THE HON'BLE NATIONAL GREEN  
TRIBUNAL**

I, Ankit Singh, aged about 38 years, S/o Ajit Singh, posted as Regional Officer, Uttar Pradesh Pollution Control Board, Ghaziabad do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and am competent and authorized to swear the present report.

**01 MAY 2025**



2. That I state that the contents of the report have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.
3. That the grievance raised by the Applicant pertains to the alleged mismanagement of Municipal Solid Waste (MSW) within the territorial limits of Indirapuram, Ghaziabad. It has further been alleged that Indirapuram has become a dumping ground for solid waste; the roads have been encroached upon, and waste water is flowing onto the road and into the storm water drainage system.
4. That the officials of UPPCB took cognizance of the specific averments and photographic evidence filed by the Applicant, which depicted alleged dumping of MSW at seventeen (17) different locations across Indirapuram, Ghaziabad.
5. That pursuant thereto, a joint inspection of the aforementioned sites was conducted by officials of the UPPCB on **16.04.2025** to verify the ground reality and assess the present environmental conditions at each location.

01 MAY 2025



Copy of the inspection report dt. 16.04.2025 has been annexed herewith as  
**ANNEXURE A-1.**

6. That the detailed findings of the inspection with respect to each of the 17 identified locations (*location references anonymised as Location 1 to Location 17 for clarity*) are as under:

*Copies of the photographs of each site location has been attached within the inspection report dt. 16.04.2025 i.e ANNEXURE A-1.*

- (i) **Location 1: Outside Bikaner Sweets, Aditya City Center**
- No MSW was observed dumped at the site.
  - No waste water was found flowing on the road.
- (ii) **Location 2: Outside Bikaner Sweets, Aditya City Center**  
**(Alternate angle)**
- No MSW was found dumped.
  - The drain at the site was found to be covered temporarily.
- (iii) **Location 3: Outside GDA Shops, Kala Pathar Road**
- No MSW was found dumped.
  - No waste water was observed on the road.
- (iv) **Location 4: Outside GDA Shops, Kala Pathar Road (Alternate site)**

6 1 MAY 2025



- No garbage was found at the site.

- No waste water was observed.

**(v) Location 5: Outside GDA Shops, Kala Pathar Road (Further extension)**

- No MSW was found dumped at the identified spot.

**(vi) Location 6: Vijay Laxmi Pandit Marg (Spot 1)**

- Small quantity of plastic waste was found dumped.

**(vii) Location 7: Vijay Laxmi Pandit Marg (Spot 2)**

- Small quantity of MSW/plastic waste was found dumped.

**(viii) Location 8: Subhadra Joshi Marg (Spot 1)**

- Construction and Demolition (C&D) waste was found dumped at the site.

**(ix) Location 9: Subhadra Joshi Marg (Spot 2)**

- No MSW was found at the identified place.

**(x) Location 10: Outside Rajhans Plaza Shops, Kala Pathar Road (Spot 1)**

- Small quantity of plastic waste was found dumped.

**(xi) Location 11: Outside Rajhans Plaza Shops, Kala Pathar Road (Spot 2)**

- Small quantity of plastic waste was observed.

01 MAY 2025



**(xii) Location 12: Outside Rajhans Plaza Shops, Kala Pathar Road****(Spot 3)**

- Small quantity of plastic waste was found dumped.

**(xiii) Location 13: Outside GDA Shops, Kala Pathar Road (Separate location)**

- No garbage was found dumped.
- No waste water was observed.

**(xiv) Location 14: Subhadra Joshi Marg (Third site)**

- MSW was found dumped.
- Stagnation of waste water was also observed.

**(xv) Location 15: Kala Pathar Road, Opposite GDA Shops**

- No MSW was found dumped.

**(xvi) Location 16: Divider at Vijay Laxmi Pandit Marg (Spot 1)**

- Some quantity of MSW and plastic waste was found dumped.

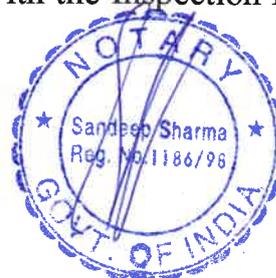
**(xvii) Location 17: Divider at Vijay Laxmi Pandit Marg (Spot 2)**

- No MSW was found dumped

**7. OBSERVATIONS / CONCLUSION:**

- (i) That all seventeen (17) locations specified in the Original Application were duly inspected, and contemporaneous photographs capturing the status of each site were taken and annexed with the Inspection Report dated 16.04.2025 (*i.e. ANNEXURE A-1*).

61 MAY 2025



- (ii) That minor instances of plastic waste were found at *Location 6, Location 7, Location 10, Location 11, and Location 12.*
- (iii) That Construction and Demolition (C&D) waste was found dumped at *Location 8.*
- (iv) That Municipal Solid Waste along with stagnant waste water was observed at *Location 14 and Location 16.*
- (v) That no encroachment was observed at any of the aforementioned locations.

8. That it is respectfully submitted that the responsibility for proper implementation of the Solid Waste Management Rules, 2016—including scientific collection, transportation, treatment, and disposal of municipal solid waste—rests with the respective local urban body. In the present case, Nagar Nigam, Ghaziabad is the competent authority having jurisdiction over the said area.

9. Accordingly, a letter dated 22.04.2025 has been issued by the undersigned to Nagar Nigam, Ghaziabad, requesting it to undertake urgent remedial measures for the proper disposal of MSW and sewage at the identified locations. A copy of the said letter along with photographs and location details has been forwarded to the Nagar Nigam. That response to the said letter is still awaited.

01 MAY 2025



A true copy of the said letter dated 22.04.2025 is annexed herewith and marked as ANNEXURE A-2.

10. That in light of the above, the UPPCB has ensured necessary compliance in strict adherence to the directions issued by the Hon'ble Tribunal.

11. Hence, the present report is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.



**DEPONENT**

**VERIFICATION**

Verified at Ghaziabad on this 1<sup>st</sup> day of May, 2025, that the contents of the above affidavit from paragraphs 1 to 11 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



**DEPONENT**



**ATTESTED**

(Sandeep Sharma)  
Reg. No. 1136/98  
NOTARY PUBLIC  
Ghaziabad (U.P.)

**01 MAY 2025**

**Compliance report of MSW site with respect to Hon'ble National Green Tribunal, New Delhi order dated 30.01.2025 in the matter of Gaurav Agarwal Vs State of UP & Ors in O.A. 45 of 2025.**

**1. Background:-**

Applicant has filed Original Application being aggrieved from improper Solid Waste Management within the limit of Indirapuram, Ghaziabad. Further it was also alleged that the Indirapuram Area has been become a dumping ground for Municipal Solid Waste, the site of roads are being encroached and waste water is flowing on the road and into storm water drain.

Hon'ble NGT in the matter of Gaurav Agarwal Vs State of UP & Ors in O.A. No-45 of 2025 passed order on dated 30.01.2025. The main part of order is placed below: -

*".....3. Issue notice to the respondents. Ms. Priyanka Swami accepts notice on behalf of respondent no. 1 and seeks four weeks to file the reply. Applicant is directed to serve the other respondents and file the affidavit of service at least one week before the next hearing date.*

*4. The applicant has expressed that he wants to implead the District Magistrate, Ghaziabad, as respondent no. 6, a necessary party in the matter....."*

**2. Compliance/Action taken:-**

Official of UPPCB perused the Hon'ble Order and noted the averments made by the applicant in Original Application along with the photographs annexed along with Original Application, showing dumping of MSW at several site at Indirapuram. Accordingly inspection of identified area as mentioned in the photos within Indirapuram, Ghaziabad was carried out on 16.04.2025 to ascertain the truthfulness of the allegetations and photographs of different locations of Indirapuram. As per the site visit and photographs the status of locations are as follows:-

**(i) Outside Bikaner Sweets Aditya City Center:-**

- During visit, no Municipal Solid Waste (MSW) was found dumped identified place.
- Waste water flowing on the road was not observed.

**(ii) Outside Bikaner Sweets Aditya City Center:-**

- During visit, no Municipal Solid Waste (MSW) was found dumped at the identified place.
- During visit, drain was found covered.

## (iii) Outside GDA shops Kala Pathar Road:-



- During visit, no Municipal Solid Waste (MSW) was found dumped at the identified place.
- Waste water flowing on the road was not observed.

## (iv) Outside GDA shops Kala Pathar Road:-



- During visit, no garbage was found littered at the identified place.
- Waste water flowing on the road was not observed.

## (v) Outside GDA shops Kala Pathar Road:-



- During visit, no MSW was found dumped at the identified place.

## (vi) Vijay Laxmi Pandit Marg:-



- During visit, small quantity of plastic waste was dumped at the identified place.

**(vii) Vijay Laxmi Pandit Marg:-**

- During visit, small quantity of MSW/plastic waste was found dumped at identified place.

**(viii) Subhadra Joshi Marg:-**

- During visit, Construction and Demolition waste (C & D waste) was found dumped at the identified place.

**(ix) Subhadra Joshi Marg:-**

- During visit, no MSW was found dumped at the identified place.

**(x) Outside Rajhans Plaza Shops Kala Pathar Road:-**

- During visit, small quantity of plastic waste was found dumped at the identified place.

**(xi) Outside Rajhans Plaza Shops Kala Pathar Road:-**

- During visit, small quantity of plastic waste was found dumped at the identified place.

**(xii) Outside Rajhans Plaza Shops Kala Pathar Road:-**

- During visit, small quantity of plastic waste was found dumped at the identified place.

**(xiii) Outside GDA shops Kala Pathar Road:-**

- During visit, no garbage was found dumped at the identified place.
- Waste water flowing on the road was not observed.

**(xiv) On Subhdra Joshi Marg:-**

- During visit, MSW was found dumped at the identified place.
- During visit, stagnation of waste water was found observed.

(xv) Kala pathar Road, Opposite GDA shops:-



- During visit, no MSW was found dumped at the identified place.

(xvi) On divider at Vijay Laxmi Pandit marg:-



- During visit, some quantity of MSW as well as plastic waste was found dumped at the identified place.

**(xvii) Divider at Vijay Laxmi Pandit marg:-**

- During visit, no MSW was found dumped at the identified place.

**3.Observation/Conclusion:-**

- I. All locations specified in Original Application has been inspected and photographs of these locations showing present status were taken.
- II. It was observed that as per location shown at sl. No. VI, VII X, XI, XII in paragraph-2, small quantity of plastic waste was found dumped.
- III. As per location shown at sl. No. VIII in paragraph-2, small quantity of C & D Waste was found observed.
- IV. As per location shown at sl. No. XIV, XVI in paragraph-2, MSW was found dumped at the identified place and stagnation of waste water was found observed.

Further it is pertinent to mention that as the enforcement of MSW rules 2016, and proper scientific collection and disposal of MSW is responsibility of concerned local body. Hence Nagar Nigam, Ghaziabad should take appropriate action in this regard, as the hole area is in jurisdiction of Nagar Nigam, Ghaziabad.

In this regard Regional Officer, Uttar Pradesh Pollution Control Board, Ghaziabad has sent letter to Nagar Nigam, Ghaziabad requesting to taken necessary action for proper disposal of MSW/Sewage as identified several sites. Site Photograph along with location has also been sent to Nagar Nigam, Ghaziabad, copy letter is annexed as **Annexure-I**

The above status report is being submitted kind consideration and necessary action please.



(Dhruv Dev Verma)  
L.A.



(Navneet Kumar Pandey)  
A.E.E.



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad  
Website- [www.uppcb.com](http://www.uppcb.com), e-mail: [roghaziabad@uppcb.in](mailto:roghaziabad@uppcb.in)

संदर्भ संख्या : १६/१६७-२५६/२०२५

दिनांक २२/०५/२०२५

सेवा में,

नगर आयुक्त महोदय,  
नगर निगम,  
गाजियाबाद।

**विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या ४५/२०२५ गौरव अग्रवाल बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक ३०.०१.२०२५ के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या ४५/२०२५ गौरव अग्रवाल बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक ३०.०१.२०२५ के मुख्य अंश निम्नवत् है:-

“.....1. In this original application, the applicant, a permanent resident of Indirapuram, has raised a grievance about improper solid waste management within the limits of the municipal area of Indirapuram. The applicant complains that the Indirapuram area has become a dumping ground for municipal solid waste, the sides of the roads are being encroached upon, and wastewater regularly flows on the road and into the stormwater drain. The applicant has also alleged that the Municipal Corporation has failed to implement the provisions of the Solid Waste Management Rules, 2016 (SWM Rules, 2016). The applicant, during argument, has referred to Rule 15 of SWM Rules, 2016 and has submitted that this rule has not been complied with. In support of his allegation concerning improper solid waste management, he has referred to the photographs collectively filed as Annexure A – 1 and also the news items that have been filed as Annexure A – 2

2. The OA raises substantial issue related to compliance of environmental norms.

3. Issue notice to the respondents. Ms. Priyanka Swami accepts notice on behalf of respondent no. 1 and seeks four weeks to file the reply. Applicant is directed to serve the other respondents and file the affidavit of service at least one week before the next hearing date.....”

मा० अधिकरण द्वारा पारित आदेश के अनुपालन में प्रश्नगत स्थल का निरीक्षण इस कार्यालय के प्राधिकृत अधिकारियों द्वारा दिनांक १६.०४.२०२५ को किया गया। स्थलीय जाँच में पाया गया कि कुछ स्थलों पर नगरीय ठोस अपशिष्ट के डम्प होने तथा नालियों के अवरुद्ध होने के कारण ओवर फ्लो की समस्या पायी गयी है (चिन्हित स्थलों के फोटोग्राफ संलग्न)। अतः उक्त के दृष्टिगत आपसे अनुरोध है कि संदर्भित प्रकरण पर आवश्यक कार्यवाही किये जाने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें। मा० अधिकरण, नई दिल्ली के समक्ष उक्त प्रकरण दिनांक ०२.०५.२०२५ को सूचीबद्ध है।

संलग्नक: उपरोक्तानुसार।

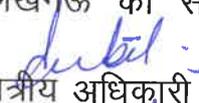
भवदीय

  
(अंकित सिंह)

क्षेत्रीय अधिकारी

प्रतिलिपि:-

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. मुख्य पर्यावरण अधिकारी (वृत्त-१), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

  
क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८  
मुख्यालय : TC-१२V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

(i) Vijay Laxmi Pandit Marg:-



(ii) Vijay Laxmi Pandit Marg:-



(iii) Subhadra Joshi Marg:-



(iv) Outside Rajhans Plaza Shops Kala Pathar Road:-



(v) Outside Rajhans Plaza Shops Kala Pathar Road:-



(vi) Outside Rajhans Plaza Shops Kala Pathar Road:-



(vii) On Subhdra Joshi Marg:-



(viii) On divider at Vijay Laxmi Pandit marg:-

